

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 858/2020

RAM BILASH BHAGAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)
(THE SLP IS DISMISSED QUA PETITIONER NO. 2 IN SLP (CRL) NO.
3378/2019 VIDE THIS HON'BLE COURT'S ORDER DATED 15.7.2019)

WITH

Cr1.A. No. 859/2020 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 04-04-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Arun Singh, Adv.
Mr. Ashish Kumar, Adv.
Mr. Y. Lokesh, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both the matters numbered above, sole respondent is duly
represented.

High Court and Trial Court records have not been received.
Issue D.O letter in this regard.

List again on 18.5.2022.

SAURABH PARTAP SINGH LALER
Registrar